NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT. SHRICL N	AOUD CHADIEE TADIO ACTIONS	
	MOHD SHARIEF TARIQ, MEMBER-JU	DICIAL
APPLICATION NUMBER	: CA/42/2017	
PETITION NUMBER	: TCP/77/(IB)/2017	
NAME OF THE PETITIONER(S)	: METAL GEMS	
NAME OF THE RESPONDENT(S)	: SARANYA FORGINGS & ENGINEEI	RS INDIA PVT LTD
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-	REPRESENTATION BY WHOM	
1. Kan'tha Surana	Resolution Professional	h an the
2. Kothai Muther Mand	Corposetor	Whai

<u>ORDER</u>

RP in person present. Counsel representing the Counsel for the Corporate Debtor present. He is directed to file the objection by tomorrow. Matter is posted for arguments. Put up on 23.11.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk